

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.26/230/HDB/2018
NAME OF THE COMPANY	People Combine Knowledge Solutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Knowledge Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANI KUMAR	ADVOCATE	9441507470	K. Phani Kumar
		KPKUMARFORLAW @SHALC.COM	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.K.Phani Kumar, Learned Counsel for the Appellant,  
None appeared for the Respondent. At the request of the Appellant  
post the matter on 01.03.2018.

  
**Member(Judl)**